

सरकार को कुल कितने ब्याज का भुगतान किया है ; और

(ग) वर्ष 1971-72 में कितने ब्याज का भुगतान किया जाना है ?

वित्त मन्त्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) 31 मार्च 1971 को 397.73 करोड़ रुपये बकाया थे ।

(ख) वित्तीय वर्ष 1968-69 में 18.13 करोड़ रुपये, 1969-70 में 19.46 करोड़ रुपये और 1970-71 में 19.45 करोड़ रुपये ब्याज के रूप में अदा किए गए ।

(ग) लगभग 19.59 करोड़ रुपये ब्याज के रूप में दिये जाएंगे ।

बिहार, राजस्थान और केरल पर बकाया ऋण

3784. श्री हुकम चन्द्र कछुवाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय बिहार, राजस्थान और केरल पर कुल कितना बकाया केन्द्रीय ऋण है ;

(ख) वित्तीय वर्ष 1971-72 में उक्त राज्यों को कितना-कितना ऋण दिया जायेगा ; और

(ग) उक्त राज्यों को दिये गये ऋण पर ब्याज की दर कितनी है तथा इन राज्यों पर ब्याज की कुल कितनी-कितनी राशि बकाया है ?

वित्त मन्त्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) 31 मार्च 1971 को बिहार, राजस्थान और केरल सरकारों के नाम क्रमशः 580.72 करोड़ रुपये, 567.55 करोड़ रुपये और 251.25 करोड़ रुपये के केन्द्रीय ऋण बकाया थे ।

(ख) बिहार, राजस्थान और केरल

के लिये निर्धारित केन्द्रीय सहायता में क्रमशः 47.32 करोड़ रुपये, 30.80 करोड़ रुपये और 24.50 करोड़ रुपये के इकट्ठे ऋण शामिल हैं । इसके अतिरिक्त, राज्य सरकारों को, अल्प बचतों की संगृहीत राशियों के बदले और केन्द्र द्वारा प्रायोजित योजनाओं आदि की वित्त व्यवस्था करने के लिये ऋण मिलेंगे ।

राज्य सरकारों ने अपने 1971-72 के बजटों में केन्द्रीय ऋणों के रूप में निम्नलिखित रकमों की प्राप्ति होने की कल्पना की है :—

बिहार	61.49 करोड़ रुपये
राजस्थान	35.94 " "
केरल	48.65 " "

(ग) राज्य सरकारों को दिये जाने वाले केन्द्रीय ऋणों पर सामान्यतः 5 प्रतिशत वार्षिक की दर से ब्याज लगता है और ठीक समय पर ऋणों की वापसी तथा ब्याज की अदायगी किये जाने पर 1/4 प्रतिशत को छूट दी जाती है इस समय, बिहार, राजस्थान और केरल सरकारों के नाम, केन्द्रीय ऋणों पर देय ब्याज की कोई रकम बकाया नहीं है ।

Construction of an Aerodrome near Pinjore in Haryana

3785. SHRI M. SATYANARAYAN RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether an aerodrome is proposed to be constructed near Pinjore in Haryana for tourists ;

(b) if so, whether the Haryana Government has approached the Centre for financial assistance in this connection ;

(c) if so, the amount of assistance asked for ;

(d) the reaction of Government thereto ; and

(e) when the aerodrome is likely to be

completed ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) The Adviser, Civil Aviation, Haryana, requested DGCA in May 1971 to depute an officer to inspect a site near village Majri on Pinjore-Nalagarh Road, for construction of a civil aerodrome at the State Government's cost, to meet the requirements of Chandigarh as well as the Morni hills which is an area being developed by the Haryana Government for attracting tourists. The DGCA has called for a plan of the site and certain other documents from the Adviser, Civil Aviation, Haryana.

(b) No, Sir.

(c) to (c). Does not arise.

Preservation of heritage of Mahatma Gandhi, Pandit Jawaharlal Nehru and Netaji Subhas Chandra Bose

3786 : **SHRI SAMAR GUHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the steps taken by his Ministry to preserve the heritage of Mahatma Gandhi and Pandit Jawaharlal Nehru and show honour to their contributions to the country ;

(b) the quantum of expenditure incurred for the implementation of such steps ; and

(c) the nature and extent of expenditure incurred for the same purpose in honour of Netaji Subhas Chandra Bose ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTH SHANKAR RAY) : (a) to (c). The information is being collected.

Evasion of Income Tax by Film Stars

3787. **SHRI PRABODH CHANDRA :** Will the Minister of FINANCE be pleased to state :

(a) whether many film stars accept much more than the amount shown in their contracts and thereby evade payment of income-tax on such amounts ; and

(b) if so, the steps Government have taken to stop the practice of accepting black money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) and (b). A number of instances of the receipt of black money by film stars have come to the notice of the Government. Wherever circumstances justify searches are undertaken to unearth the receipt of black money by film stars. Apart from the above, the Government has appointed the Direct Taxes Enquiry Committee to go into the larger question of circulation of black money. An interim report has been submitted by the Committee, which is under the consideration of the Government.

Cultivation of Opium in Shahjahanpur (U. P.)

3788. **SHRI JITENDRA PRASAD :** Will the Minister of FINANCE be pleased to state :

(a) whether Shahjahanpur in Uttar Pradesh was an opium growing area ,

(b) if so, the reasons for stopping the cultivation of opium in that District ;

(c) whether there is any proposal under consideration of Government to survey the area again and declare it fit for opium cultivation ; and

(d) what are the conditions for declaring a particular area fit for opium cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir. Shahjahanpur in Uttar Pradesh was an opium growing area till 30th September, 1969.

(b) Cultivation of opium poppy was stopped in Shahjahanpur district in consultation with the Government of Uttar Pradesh with effect from 1st October, 1969 mainly due to the reasons given below :—

(i) the average yield of opium tendered by the farmers was low as compared to other areas ; and

(ii) the cultivation of opium poppy was sparse and it was administratively diffi-